

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2017**

Sl. No.	Nature	Opening balance as on 01.03.2017	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to M.P. High Court	Disposal	Total Disposal	Total Pendency as on 31.03.2017
MAIN CIVIL CASES											
1	WP	1084		7		7	1		21	22	1069
2	WA	322	66			66			47	47	341
3	WPC	4527	354	9		363			234	234	4656
4	WPL	977	15		1	16			17	17	976
5	WPS	10050	540	4		544	5	1	509	515	10079
6	WPT	426	15	1		16	1		8	9	433
7	WPCR	537	36			36			20	20	553
8	WPPIL	135	18			18			23	23	130
9	WP 227	1374	105			105	2		67	69	1410
10	WPHC	8	3			3			5	5	6
A	TOTAL (1 to 10)	19440	1152	21	1	1174	9	1	951	961	19653
1	FA	2423	67	6		73			17	17	2479
2	FAM	534	26	1	1	28			12	12	550
3	SA	5387	87	3		90			25	25	5452
4	MA	419	15	5		20	1		33	34	405
5	MAC	5849	193	5		198	1		32	33	6014
6	CR	134	20	1	1	22			9	9	147
7	MCC	177	79	3	1	83			84	84	176
8	COMP APPEAL	4				0				0	4
9	COMP PET	51				0			9	9	42
10	EP	8				0				0	8
11	TPC	26	10			10			6	6	30
12	CONC	1				0				0	1
13	CONT	329	52			52			51	51	330
14	CONTS	0				0				0	0
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	0				0				0	0
18	ARBA	151	4	1		5			6	6	150
19	TAXC	121	3			3			9	9	115
20	REVP	54	7			7	1		9	10	51
21	CIVIL SUIT	0				0				0	0
B	TOTAL (1 to 24)	15675	563	25	3	591	3	0	302	305	15961
	TOTAL (A+B)	35115	1715	46	4	1765	12	1	1253	1266	35614
MAIN CRIMINAL CASES											
1	CRREF	1				0				0	1
2	CRA	12742	172			172	2		58	60	12854
3	CRR	4152	104			104	2		86	88	4168
4	MCRC	661	689			689	1		729	730	620
5	MCRCA u/s 438 CrPC	329	108			108			101	101	336
6	CONTR	6				0				0	6
7	CRMP	1714	154	10		164	1		83	84	1794
8	TPCR	12	2			2			2	2	12
9	ACQA	1307	17			17				0	1324
C	TOTAL=(1 to 9)	20924	1246	10	0	1256	6	0	1059	1065	21115
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		56039	2961	56	4	3021	18	1	2312	2331	56729

NOTE: 1. Total number of 04 cases in institution & total number of 18 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.


Ramashankar Prasad
Registrar (Judicial)